


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

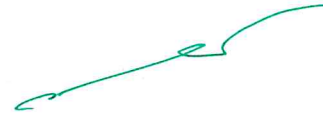
PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)94/BB/1 7	-	Admission	Rule 6 of IB	Travel Tours Pvt Ltd Vs Fortuna Urbanscape Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SHANU JAIN. (SAMVAD PARTNERS). 7767091816.		

Counsel for petitioner is absent. No representation for petitioner. The matter is listed today for admission. Objections to be complied.

List it for compliance on 13.10.2017.



MEMBER (J)